

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 112
(IB)-581(PB)/2019

IN THE MATTER OF:

Sh. Upendra Sood & Smt. Jyotsna Sood Applicants/petitioners
v.
M/s. Indirapuram Habitat Centre Pvt. Ltd. Respondent

Order under Section 7 of IBC, 2016

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Mansij Arya, Adv. with Ms. Devnidhi Arya,
CA
For the Respondent: Mr. Saurabh Kalia, Mr. Ashotosh Gupta,
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,
Adv. for Corporate Debtor.

ORDER

For order see, CP No. (IB)-129(PB)/2019.

05.04.2019.
Aarti Makker